

GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
(DEPARTMENT OF COMMERCE)

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 1176**  
**TO BE ANSWERED ON 16<sup>th</sup> DECEMBER, 2022**

**FTA WITH AUSTRALIA**

1176 SHRI SUSHIL KUMAR GUPTA:

Will the Minister of **COMMERCE & INDUSTRY** be pleased to state:

- (a) whether India and Australia have agreed for an interim free trade deal;
- (b) whether it is a fact that the agreement is expected to double trade between the two countries in the next five years; and
- (c) if so, how India's trade interests are going to be protected keeping in view the fact that at the moment, Australia exports much more to India than it imports?

**ANSWER**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY  
(SMT. ANUPRIYA PATEL)

(a) to (c): India and Australia have signed the India-Australia Economic Cooperation and Trade Agreement (Ind-Aus ECTA) on 2 April, 2022, which will come into force on 29.12.2022. Indian exports will benefit from preferential zero duty market access in Australia for 100% of its tariff lines, which will benefit India's labour-intensive sectors such as gems and jewellery, textiles, leather, footwear, furniture, food, and agricultural products, engineering products, medical devices, and automobiles. On the other hand, India has provided preferential access to Australia on over 70% of its tariff lines, which are primarily raw materials and intermediaries such as coal, mineral ores etc., which are required for our domestic manufacturing industry. Moreover, Australia has also provided additional market access and mobility facility for Indian professionals including chefs and yoga teachers.

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